NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7

CA 190/2022 in C.P. 3638/MB/2018

CORAM:
SH. K. K. VOHRA — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **11.05.2022**

NAME OF THE PARTIES**: -** **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant : Mr. Adarsh Saxena, Advocate

For the Respondent 15 : Mr. Adarsh Saxena, Advocate

For the Union of India : Mr. Aditya Sikka, Advocate

Section 95(1) of the IBC, 2016

ORDER

CA 190/2022

Ld. Counsel for the Applicant is present and submits that he has also filed Application bearing CA No. 181 of 2022; however, the same is not listed on Board today, and prays for listing of both the Applications (CAs 181 & 190) on another date. Prayer is allowed. **Registry is directed** to list Applications bearing CA Nos. 181 & 190 of 2022 on **29.06.2022**.

Sd/-
K. K. VOHRA
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant